

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 16

C.P. (IB)/28(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **MERCK LIFE SCIENCE PRIVATE LIMITED V/s
WOCKHARDT LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Sr. Council Gaurav Joshi, Adv. Shyam Kapadia, Adv. Dhruva Gandhi, Adv. Deepak Deshmukh, Adv. Vivek Dwivedi, Adv. Nevil Chopra i/b Naik & Naik Co. for the Respondent present. Adv. Brilian Marak for Operation Creditor is present through VC. The Petitioner is directed to place on record the hard copy of the Rejoinder as well as petition. List this matter on Board on **10.07.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**